

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 1094 & 1140 of 2019**

**In the matter of:**

**BCIL Yelahanka Projects LLP.**

**....Appellant**

**Vs.**

**Amit Chandrakant Shah & Ors.**

**....Respondents**

**Present**

**For Appellant: Mr. Gautam Singh & Mr. Abhijeet Sinha, Advocates.**

**For Respondents: Ms. Chaitra Bhat, for R-1.  
Mr. Amit Agrawal, for R-2 & R-4.  
Mr. Om Prakash, for R-3.  
Ms. Pallavi Sengupta, for R-5.**

**ORDER**  
**(Virtual Mode)**

**23.03.2021:** Due to paucity of time, the Appeal could not be taken up.

Post the Appeal '**For Hearing**' on **19<sup>th</sup> April, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

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